NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

membri berteri, membri		
CP/TCP/CSP/CSA/TCSP/TCSA/NO. 103 /(MAH)/201>		
CORAM:	Present:	SHRI M. K. SHRAWAT MEMBER (J)
	SHRI	V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017		
NAME OF THE PARTIES: M/s.	Prescient Secur	iping Put LAU
SECTION OF THE COMPAN Companies Act 1956/2013/I		OF THE
G N NAME	DEGLONATION	CIONATUDE

33 Madgin Grupter Advocate & Sunila Unavhan

(MADA)

COMMON ORDER

CSP 103/230-232/NCLT/MB/MAH/2017 CSP 104/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, List this matter for hearing on 19.04.2017.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-**M. K. SHRAWAT** Member (Judicial)